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no. 749/a

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Copy of order dt. 13/9/04
issued to counsel for
both sides

by
16/9/04

Jr
16/9/04
J.O.

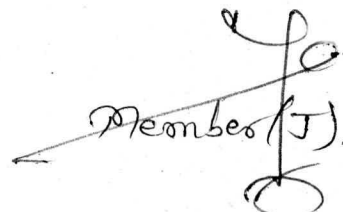
Order dated - 13/09/04.

Heard Mr. K.C. Kanungo, Ld.
Counsel for the applicant and Mr.
A. K. Bose Ld. Sr. Standing Counsel.

By filing a Memo dated 13.9.04, the
applicant seeks permission to withdraw
the O.A., with liberty to file another,
if his grievances are not considered
by the Respondents.

Having heard both the parties,
Permission is granted to the applicant
to withdraw the present O.A., with
liberty to file another.


Vice-Chairman


Member (J)